

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 219

(IB)-138(ND)2018

IA/2144/2023, CA-505/2019, CA-68/2019

IA-5272/2020, CA-298/2020

IN THE MATTER OF:

Parsvnath Developers Ltd.

...

Appellant/Petitioner

Versus

Savemax Wholesale Club Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 01.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Abhishek Anand, Adv. Akshit Awasthi

For the Liquidator : Adv. Mansumyer Singh

For the Ex-Director : Adv. Pratiti Rungta, Adv. Sumit P, Adv. Kohika
Gaur

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA/2144/2023, CA-505/2019, CA-68/2019, IA-5272/2020, CA-298/2020:

As prayed by the Ld. Counsels for the parties, the hearing is deferred to
10.07.2024 at 12:30 pm.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)